

ment. The East Pakistan Government have requested the Government of Assam to remit their unexpired portions of the sentences.

Meanwhile the Pakistan High Commission in India has sent a protest to the Government of India, based on the Pakistan side's versions of the incident at the joint enquiry, making a counter-charge against the Assam police for trespassing into Pakistan territory and arresting Pakistani nationals. This is under consideration.

Bicycles

360. **Shri D. C. Sharma:** Will the Minister of Commerce and Consumer Industries be pleased to state:

(a) whether the raw materials used in the manufacture of bicycles in India are all indigenous; and

(b) if not, from where they are obtained?

The Minister of Trade (Shri Karmarkar): (a) and (b). No, Sir.

Some of the raw materials, used in the manufacture of bicycles in India, are obtained indigenously while some others are imported. The imports are mostly from the United Kingdom, Germany and Japan.

Distribution of Advertisements

361. **Shri D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the considerations the Union Government follow in distributing advertisements; and

(b) whether the Union Government demands any audit report of circulation from the local press for the purpose of distributing advertisements?

The Minister of Legal Affairs (Shri Pataskar): (a) The considerations followed in distributing advertisements are effective circulation, regularity in publication, class of readership, adherence to accepted standards of journalistic ethics and other factors such as production standards and the languages and areas intended to be covered.

(b) Yes, as part of the enquiry for determining circulation.

Development of Handicrafts, Khadi and Village Industries

362. **Shri D. C. Sharma:** Will the Minister of Production be pleased to state:

(a) the total amount of grants and loans sanctioned to the Punjab Government by the All India Handicrafts Board during the last year;

(b) how much amount was drawn and spent by the Punjab Government; and

(c) whether the balance; if any, was allowed to be carried over to this year?

The Deputy Minister of Production (Shri Satish Chandra): (a) Grants and loans for the development of handicrafts are sanctioned to the State Governments on the recommendation of the All India Handicrafts Board. In 1955-56 a grant of Rs. 6,360 and a loan of Rs. 1,14,800 were sanctioned to the Government of Punjab.

(b) The grant of Rs. 6,360 was credited to the Punjab Government but was surrendered at the end of the financial year as it was not utilised. The amount of loan was not drawn by the State Government.

(c) Out of the loan sanctioned for 1955-56, and not utilised, an amount of Rs. 60,000 has been converted into a grant for utilisation in respect of the two schemes during 1956-57 at the request of the State Government. The other scheme for which a grant of Rs. 6,360 and a loan of Rs. 54,800 had been sanctioned in 1955-56 has since been abandoned by the State Government.

Television Units

363. { **Shri D. C. Sharma:**
Shri Ram Krishan:

Will the Minister of Information and Broadcasting be pleased to state the progress made with regard to the setting up of Television Units in Bombay and Delhi?

The Minister of Legal Affairs (Shri Pataskar): Work on the Bombay Television Station is scheduled to commence in 1957-58 and budget provision has accordingly been proposed during the next financial year. Meanwhile surveys are being conducted for the selection of a suitable site at Bombay. Equipment for the purpose of experimental investigation at Delhi has been purchased. Preliminary steps for securing technical advice about standards frequency of operation, etc. in relation to Indian conditions has also been taken.

International Supervisory Commission in Indo-China

364. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) the strength of the Indian Military personnel serving in the International Supervisory Committee in Indo-China at present; and